

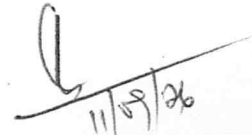
THE HIGH COURT OF MANIPUR
AT IMPHAL
NOTIFICATION

Imphal, the 11th September, 2026

HCMEST-12011/1/2026-ESTT-II SECTION-HCM/ 19973 . : In continuation of this Registry's Advertisement of even No. dated 4th June, 2026 and Notification of even number dated 14th July, 2026, and in view of the Judgment dated 21st August, 2026 passed by the Hon'ble Supreme Court of India in W.P. (C) No. 1110/2025 and connected matters, it is hereby notified that:

1. The requirement of submission of a Certificate of Practice by candidates for direct recruitment to the post of Manipur Judicial Service Grade – III, as advertised vide this Registry's Advertisement of even No. dated 4th June, 2026, is hereby dispensed with, in conformity with the directions of the Hon'ble Supreme Court of India.
2. Accordingly, all law graduates shall be eligible to apply notwithstanding the three-year practice requirement. No separate Certificate of Practice shall be required to be furnished in support of the said eligibility requirement.
3. The last date for submission of the application forms shall be 04:00 P.M. on 9th October, 2026. Applications received after the stipulated date and time shall not be entertained.

Note: Applicants are advised, in their own interest, to complete and submit the online Application Form well before the closing date and not wait until the last date, so as to avoid the possibility of disconnection, inability, or failure due to heavy internet traffic or website load.



(OJESH MUTUM)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
5. Concerned File/Notice Board/Guard File.